GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4273 ANSWERED ON:26.08.2004 INFILTRATION IN J & K

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Will the Minister of DEFENCE be pleased to state:

- (a) the number of attempts of infiltration in J&K noticed during the last three years, till date;
- (b) whether the infiltration into J&K has declined during the past three months;
- (c) if so, the details in this regard;
- (d) the number of personnel/civilians killed/injured in terrorist attacks in Jammu and Kashmir and North Eastern States during the last three years, till date, State-wise; and
- (e) the compensation paid to the next kin of victim during the above period?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 4273 FOR 26.8.2004

The number of infiltration attempts by terrorists in Jammu & Kashmir during the last three years is – 1400 (2002), 1373 (2003) and 356 (2004 till 31st July).

During May to July, 2004, 254 infiltrators came in, compared to 418 during the same period in 2003.

The number of civilians & security forces killed & injured during 2002 to 31st July, 2004 in J&K and North Eastern States are as follows-

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States Killed
                  Injured
  2002 - 2004 (till 31st July 2004) 2002 - 2004 (till 31st July 2004)
  Security Civilians Security Civilians
  Forces
            Forces
J&K 931 2269
               2332 4350
Assam 45 495
               Not Maintained Not Maintained
Tripura 112 394
                  -do- -do-
Nagaland 6 37 -do- -do-
Manipur 105 145 -do- -do-
Meghalaya 29 74 - Arunachal Pr. 5 17
                 -do- -do-
                    -do- -do-
Mizoram 1 Nil
                 -do- -do-
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For the security forces, a comprehensive welfare package has been worked out and implemented for the next of kin of deceased.

An ex-gratia compensation of Rs. 1 lakh & Rs. 2 lakh respectively is being given to the next of kin of civilian & State police by the concerned State Governments which is reimbursed by the Central Government.

In addition, the next of kin of J&K Police personnel are paid Rs. 3 lakhs as ex- gratia by the Central Government.